

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 39 OF 2017 &
IA NOS. 94, 95 AND 187 OF 2017 & IA NO. 975 OF 2018**

Dated: 15th February, 2019

In the matter of :

Reliance Gas Transportation Infrastructure Ltd.

...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board

...Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the both the parties, list the matter on **22th February, 2019.**

Court Master